

**IN THE INCOME TAX APPELLATE TRIBUNAL
COCHIN BENCH, COCHIN**

Before Shri Chandra Poojari AM & Shri George Mathan, JM

ITA No. 88/Coch/2020
(Assessment Year: 2009-10)

M/s Satishkumar and Brothers Big Bazaar Calicut 673001	Vs.	A C I T, Circle 1(1) Aaykar Bhavan Mananchira Kozhikode 673001
---	-----	---

PAN – AAIFS9533L

Appellant

Respondent

Appellant by: None (Withdrawal Application)
Respondent by: Smt. J.M. Jamuna Devi

Date of Hearing: 05.01.2021
Date of Pronouncement: 05.01.2021

ORDER

Per Bench

This appeal filed by assessee is directed against the order of the CIT(A) Kozhikode dated 19.11.2019 for A.Y. 2009-10.

2. None appeared on behalf of the assessee and Smt. J.M. Jamuna Devi appeared on behalf of Revenue.

3. At the time of hearing the learned A.R. for the assessee submitted that the assessee has filed an application under Vivad-se-Viswas Scheme of 2020. The same has also been accepted by the Revenue and intimation in this regard has been issued. A copy of the same is taken note of and kept on record.

4. As the assessee's application under Vivad-se-Viswas Scheme 2020 has been accepted by Revenue and appeal filed by the assessee nor more survives and consequently the appeal stands dismissed as withdrawn.

5. Dictated and pronounced in the open Court on 5th January, 2021.

Sd/-
(Chandra Poojari)
Accountant Member

Sd/-
(George Mathan)
Judicial Member

Cochin, Dated: 5th January, 2021

Copy to:

1. *The Appellant*
2. *The Respondent*
3. *The CIT(A) -Kozhikode*
4. *The Pr.CIT - Kozhikode*
5. *The DR, ITAT, Cochin*
6. *Guard File*

By Order

//True Copy//

Assistant Registrar
ITAT, Cochin

n.p.